

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.8/08

Friday this the 24th day of October 2008

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Hariharan Pazhoor,
S/o.Raman Menon,
Retired Driver,
O/o.the Supdt. of Post, Irinjalakuda.
Residing at Thalappil House,
Edakkulam, Irinjalakuda – 680 121. ...Applicant

(By Advocate Mr.P.C.Sebastian)

Versus

1. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
2. The Director of Postal Services (HQ),
O/o.the Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
3. The Superintendent of Post Offices,
Irinjalakuda Division, Irinjalakuda.
4. Union of India represented
by Secretary to Government of India,
Ministry of Communications,
Department of Posts, New Delhi. ...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 24th October 2008 the
Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this O.A challenging Annexure A-7 letter
dated 14.11.2007 which has been issued to him by the respondents in
reply to his representation dated 27.7.2007 regarding the promotion of
some of his juniors as Drivers in MMS. Respondents along with their reply

.2.

statement produced Annexure R-1 Circle Gradation List of MMS staff as on 1.7.2002. According to the applicant, the aforesaid list is defective as some of his juniors have been shown senior to him. Shri.P.C.Sebastian, counsel for the applicant, submitted that he could challenge the impugned order in the present O.A successfully only if the aforesaid seniority list is also challenged and got it rectified. He has, therefore, requested to permit him to withdraw the O.A.

2. The counsel for the respondents has also no objection to permit the applicant to withdraw the O.A.
3. Accordingly, we dismiss this O.A as withdrawn. There shall be no order as to costs.

(Dated this the 24th day of October 2008)



K.S.SUGATHAN
ADMINISTRATIVE MEMBER

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GEORGE PARACKEN
JUDICIAL MEMBER